

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-67/2022/10869 /A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Lohit Kumar Saikia,
Presiding Officer,
Industrial Tribunal,
Kamrup (M), Guwahati.

Dated Guwahati the 08th November, 2024.

Sub: **Casual leave.**

Ref:- Letter No. IT.6/24/386 dtd. 05.11.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **four days casual leave on 14.11.2024, 16.11.2024, 18.11.2024 and 19.11.2024, along with station leave permission from the morning of 14.11.2024 till the morning of 20.11.2024.** The District and Sessions Judge, Kamrup (M), and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-67/2022/10870-10871 /A, dated 08-11-2024

Copy to:

1. The District & Sessions Judge, Kamrup (M).
2. The Project Manager, Gauhati High Court, Guwahati.

Ch
8/11/2024
REGISTRAR (VIGILANCE)
Sharma